

FORM A
PUBLIC ANNOUNCEMENT
[Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF STAKEHOLDERS OF
INCARNUS TECHNOLOGIES INDIA PRIVATE LIMITED

1. Name of the Corporate Debtor	INCARNUS TECHNOLOGIES INDIA PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	April 24, 2017
3. Authority under which Corporate Debtor is Incorporated/Registered	Companies Act, 2013
4. Corporate Identity Number	U51102TN2005PTC056087
5. Address of the Registered Office of the Corporate Debtor	Flat 4157 Tower 4B 13th Floor, Prestige Bella Vista Mount Poonmallee Road , Ayyappanthangal, Poonamalle, Chennai, Kancheepuram, Tamil Nadu, India, 600056
6. Liquidation commencement date of Corporate Person	28 th November, 2024
7. Name, address, email address and the registration number of the Liquidator	Shanmugakani Saraskumar Contact Address: 132A, NTR Street, Rangarajanpuram Main Road, Kodambakkam, Chennai-600024. Mobile no: 9444011294 Email ID: saraskcsca@gmail.com Registration number: IBBI/IPA-002/IP- N00265/2017-18/10778
8. Last date of submission of claims	28 th December, 2024

Notice is hereby given that INCARNUS TECHNOLOGIES INDIA PRIVATE LIMITED has commenced Voluntary Liquidation on 28th November, 2024

The Stakeholders of INCARNUS TECHNOLOGIES INDIA PRIVATE LIMITED are hereby called upon to submit their proof of claims on or before 28th December, 2024 to the liquidator at the address mentioned against item no. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claim by person by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



Date: November 28, 2024
Place: Chennai

SHANMUGAKANI SARASKUMAR
Regn. No. IBBI/IPA-002/IP-N00265/2017-18/10778